Paper Mills Limited, Nepanagar, for the year 1972-73, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Company.

[Placed in Library. See No. LT-6941/74 for (i) and (ii).

Ninth Annual Report and Accounts (1972-73) of the Cement Corporation of Ind'a Ltd., New Delbi and related papers

SHRI Z. R. ANSARI: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers:-

- (i) Ninth Annual Report and Accounts of the Cement Corporation of India Ltd., New Delhi, for the year together with the 1972-73, Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (ii) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-6939/74 for (i) and (ii).]

Third Annual Report and Accounts (1972-73) of the Hindustan Paper Corporation Ltd., and related papers.

SHRI Z. R. ANSARI: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers:-

- (i) Third Annual Report and Accounts of the Hindustan Paper Corporation Limited, for the year 1972-73, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (ii) Review by Government on the working of the Corporation. Placed in Library. See No. LT-6942/74 for (i) and (ii).]

First Annual Report and Accounts (1972-73) of the Bharat Opticalmic Glass Ltd., Durgapur and related papers

SHRI Z. R. ANSARI: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers:-

- (i) First Annual Report and Accounts of the Bharat Opthalmic Glass Limited, Durgapur, for the year 1972-73, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (11) Review by Government on the warking of the Company.

[Placed in Library, See No. LT-6940/ 74 for (i) and (ii).]

LAR Municipal Corporation (Allowances 6. Councillors and Aldermen) Amendment Rules, 1974

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): Sir, I beg to lay on the Table, under sub-section (2) of section 479 of the Delhi Municipal Corporation Act, 1957, a copy (in English and Hindi) of the Ministry of Home Affairs U-13021/4/73/Delhi Notification No. dated the 5th April, 1974, publishing the Delhi Municipal Corporation (Allowances of Councillors and Aldermen) Amendment Rules, 1974. [Placed in Library. See No. LT-6809/74.]

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

Acute shortage of bread and baby-food in Delhi

SHRI JAGDISH PRASAD MATHUR (Rajasthan): Sir, I beg to call the attention of the Minister of Agriculture to the acute shortage of bread in, and virtual disappearance of baby-food from, Delhi markets.

[Mr. Deputy Chairman in the Chair.]

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): Sir, some shortage of bread was reported in Delhi in the third week of April, but no shortage is reported at present after the prices were revised with effect from 26th April, 1974.

The present demand of bread in Delhi is estimated to be of the order of about 30.000 tonnes per annum. Against this, the registered cabacity of the three units organised sector is about 27,928 tonnes and the level of production during 1973 has been of the same order. In addition, there are a large number of small bakeries in the unorganised sector. and the total production is more or less sufficient to meet the requirements of Delhi.

No report about virtual disappearance of baby food from the Delhi markets has been received, but it is in short sup ply because of general shortage of baby toods in the country.

demand of infant milk The present food in the country is estimated to be in the vicinity of 25,000 tonnes and the level of production is of the order of about 21,000 tonnes per annum. Because of the unprecedented drop in milk collection in view of drought conditions and floods and its after effects, baby food manufacturers are faced with a serious problem of Lilising their capacity. Because of these factors and the increase in the price of milk, the baby food manufacturers have been facing difficulties in augmenting production. The item 'milk food' is covered under the Essential Commodities Act in respect of which a special watch is being kept on the production, distribution and shortage of baby food in prices. When any State or area is reported, manufacturers are contacted to provide all possible assistance in increasing the supplies/ availabilities of baby food in that area.

श्री जगदीश प्रसाद माथ्र: माननीय मंत्री महोदय ने कहा कि इस समय दिल्ली में ब्रेड की कोई कमी नहीं है। मझे लगता है कि माननीय मंत्री महोदय स्वयं कभी भी बाजार में ब्रेड खरीदने नहीं जाते होंगे, खुद उन को इस का अवसर

नहीं मिलता होगा। (Interruption) खाते तो हैं, वेकिन स्वयं लाते नहीं होगे। मार्केट में जो स्थिति है उसे देखते हुए जो उत्तर उन्होंने दिया है वह उपयुक्त नहीं है और मार्केट में बेड की और अच्छी बेड की बिल ्ल कमी है और रोजाना इस प्रकार के अनुभव होते हैं और खास . तौर से पिछले दिनों जो ब्रेड की कमी हुई उस का एक कारण यह भी था कि जो ग्राप की गेहं की नीति थी उस के कारण जो ैदा बनाने वाली मिलें थी उन को स्टेट गवर्नमेंट का जो फिक्स्ड कोटा था उन के स्राधार पर उन को गेह मिलता था ग्रौर वह समाज के छोटे तबके के लोगों को खिला सकते थे। लेकिन भैदा बनाने का काम विभिन्न राज्यों में दद हो गया। केवल उत्तर प्रदेश ऐसा प्रान्त था कि जहां मैदा बहुत बड़ी नाला में बना ग्रीर ग्रन्य राज्यों को रूगल हुआ ग्रीर उस के कारण थोड़ी बहुत ब्रेड बनती थी। तो इस प्रकार से ऐसी कोल सी व्यवस्था जल करने वाले हैं 🖯 जिससे इन लेकरीज को मैदा ठीक प्रकार से मिल सके ग्रौर मैदा बन सङ्घ इसके लिए ग्राप को कोई व्यवस्था करनी पडेगी।

दूसरा बेबी फूड का सवाल है। उन में मुख्य बात यह है कि हिन्दूस्तान में उस के लिए जिस संस्था ने मोनोपोली कर रखी है वह है हिन्तूस्तान लीवर्स। उन की एक म्राटिकिशनत स्केयरसिटी है जो हिन्दुस्तान लीवर्स ने बनायी है। ये सारे का सार: जो भी इंडीजिनस मैटीरियल है उसको तमाम मुल्क में काफी बड़ी माला में खरीदने हैं स्रौर म र्केट में स्केर्यासटी पैदा करके कई बार दाम गिरा भी देते हैं। दाम गिराने का मतलब यह है कि जो छोटे उत्पादन कर्ता हैं, वे मार्जेट में उनके सामने टिक नहीं सकते स्रौर जब वे नहीं टिकते

श्री जगदीश प्रसाद माथुर] तो ये स्वयं मैदान में रहते है। श्राप देखेंगे, बेबी फुड निर्माण करने में हिन्दु-स्तान लिवर 35 परसेंट मुनाफा कमाता है। तो क्या ग्राप इस प्रकार का बेबी फूड जिसको स्रापने कहा इसेंशियल कमोडिटी है, उसका मूल्य वृद्धि पर कोई रोक लगा रहे हैं; क्योंकि उसका जो निर्माण करता है वह किसी प्रकार से मैन्वर करके मार्केट के ग्रंदर स्केथिंसटी पैदा करता है। ग्रापने बताया. ग्रनाज ग्रौर ग्रनाज से बने खाद्य पदार्थी में कितना मुनाफा हो, श्रापने एक ग्रनाज गेहूं का सीलिंग प्राइस रखा, लेकिन गेह से निर्मित जो वस्तु है श्रौर जो बच्चों का आहार माना जाता है, उसमें विदेशी कंपनी कितना ज्यादा मनाफा करती है, एक मोनोपोली कर रखी ह। इसलिए उस मोनोपोली को चेक करके ग्रीर जिससे लोगों को ठीक दाम पर बेबी फुड मिल सके श्रौर विदेशी कंपनी जो भारी मुनाफा कमाती है उसकी रोकने की दिष्ट से ग्राप क्या व्यवस्था करन जा रहे हैं?

ANNASAHEB P. SHINDE: 1 SHRI appreciate the concern of the honourable Member and I am prepared to accompany him to any place in Delhi to find out whether there is any shortage. If there is any shortage, perhaps it will give us an opportunity to look into this problem. My information is there was some shortage in the third week of April as I have mentioned in the statement. But now according to my information and according to the report of the Delhi Administration also, no shortage is reported. As regards reasons as to why there was shortage, one reason was the bread controlled in Delhi while in aice was outside areas it was not controlled and was not available cheap, and bakery purgoing out from Delhi to chases were other areas. Now, as a result of new policy, the prices would now be more or less the same in all parts of the country and the bakeries would have the same freedom to purchase maida etc., from flour mills etc. Some quota was being al-

public importance lowed to the States because of the present constraints. But the States were not in a position to utilise the full capacity. Certain units in certain States were not in a position to utilise the full capacity. That would no longer be the position after the 15th May throughout the country as far as bakery units were concerned. Then about baby food, as I have already said, there has been some shortage. The demand is more, production is less. And as the honourable Member is aware, in baby food milk is the raw material or it is one of the very important raw materequired for baby food. In this country because of last year's drought milk production was affected. Even the Jairies which were operating in were not in a position to get adequate supplies; most of the dairies were operating at 50 per cent capacity. Increasing milk production, development of animal husbandry in our country, etc., these are larger issues. At the moment because of large-scale drought last year, this year's milk yield has been very badly affected. In recent years in fact in States like Rajasthan because of the Gujarat and drought the required quantities of milk were not available and there was shortage in baby food. The drought has adversely aftected the milk production which in turn affected the availability of baby food. The shortage in baby food is not because of a deliberate effort of manufacturers to manipulate. It is because they were unable to utilise their full capacity for production because the raw material required for manufacture of baby food was not available in the required quantity. But let us hope with this rainy season, after the monsoon, perhaps milk availability may improve and these perhaps these shortages can be overcome. There is informal price control as far as baby food is concerned. This item is controlled under Essential Commodities Act. Every seller or distributor is required to exhibit the quantity he holds, the quantity he has sold and the price at which it is being sold. All these restrictions are there under the Essential Commodities Act to provide some protection to the consumers.

श्रीमती लक्ष्मी कुमारी चूंडावत (राजस्थान): उपाध्यक्ष जी, वेबी फूड को लेकर मंत्री महोदय ने इतना लाइटली

जवाव दिया है कि मुझे कुछ ग्राश्चर्य हो रहा है। वडे लोगों के लिए तो खाने के लिए कुछ ग्रौर भी चीजों का इन्तजाम किया जा सकता है, लेकिन छोटे बच्चे जो केवल डिबबे के दुध पर पल रहे हैं ग्राज उनके दूध की इतनी दिक्कत हो गई है कि उसका अन्दाजा हेरल्ड की इस खबर से लग सकता है जिसमें कहा गया है कि हर पांच बाद मातास्रों के बराबर टेलीफोन ग्रा रहे हैं दूध मिलेगा या नहीं मिलेगा। 'साविंग स्टोरी' शीर्षक से खबर है ग्रौर दूध की कितनी कमी है उसका भ्रन्दाजा इससे लगाया जा सकता है। श्रापने बताया कि डेरियों की कमी है, दूध की कमी है, लेकिन मै बताना चाहती हूं कि प्रोडक्शन गिरा जिस दिन से म्रापने डी० ग्राई० **ग्रार० के** अन्तर्गत दूध की कीमत निर्धारित कर दी। मेनुफेक्चरर्स का कहना यह है कि डी० ग्राई० ग्रार० के ग्रन्तर्गत दूध की कीमत कम वसुल करना चाहते इसलिए जानबुझ कर इसका गिराया गया। मैं श्रापका ध्यान इस म्रोर खींचना बाहती हूं कि जो डिब्*वे* का दूध बनाने दाले कहते हैं कि दूध की कमी है तो साथ ही साथ दूसरे एलाइड प्रोडक्ट्ड कैसे बनाते है, कन्डेन्स्ड मिल्क है, होल मिल्क है या एनर्जी डिन्क है। जब दुध की कमी है, जब छोटे-छोटे वच्दे दूध के बिना बिलख रहे हैं तो इन दूसरी चीजों को बनाने **की** इजाजत संरकार क्यों दे रही है[?] वात यह है कि जो से भ्रास्ट्रेलिया भ्रौर हंगरी से भ्रापका स्किम्ड मिल्क पाउडर ग्राता है उसको लेकर एक रेकेट चल रहा है। श्राप सक्सीडी के तौर पर 7 रुपए किलो मंगाते है ग्रीर बाजार में वह 18 रुपए किलो के भाव से बिक रहा है।

श्राप वताएगे इसके बारे में कि ऐसा क्यों हो रहा है ग्रीर इस पर रोक लगाने के लिए ग्राप क्या कार्यवाही कर रहे हैं? ग्राज स्थिति यह हो है कि मेन्फैक्चरर्स ज्यादा भाव के लिए दुध का प्रोडक्शन गिरा रहे हैं। सामाजिक दष्टि से देखा जाय बाजार में उसका दूरुपयोग हो रहा है। जो दुध के डिबबे ग्राते है उनसे रसगल्ले बनाए जा रहे हैं, ग्राइस क्रीय बनाई जा रही है और छोटे छोटे बच्चे द्ध के विना विलख रहे हैं। डिबबे की इतनी दिक्कत है कि साउथ की तरफ कर स्टेटस में यह सर्दिफिकेट ल जाने के बाद कि उसके दो साल का बच्चा है तब दूध का टिन दिया जाता है। यह हालत है। भुझे समझ में नहीं स्राता कि बड़े लोगों को हो क्या गया है कि ग्रपने बच्चों के की चिन्ता न करके रसगुल्ले बना रहे हैं, श्राइस कीम बनाई जा रही है।

में एक सवाल श्रीर पृष्ठ्गी। हमारा दुध स्मगल होकर वाहर जा रहा है। मेरा ख्याल है कि ग्राप भी इस बात को जानते होंगे कि हमारे यहां वाहर स्मगल होकर जा रहा है क्योंकि हमारे यहां उसकी कीमत कम है ग्रीर दसरी जगह ज्यादा है । 双(4 वात का जवान दीजिए कि जब माताएं एक-एक टिन के लिए इधर से उधर फिर रही है श्रीर दूध नहीं मिल रहा है, किस प्रकार दूध स्मगल हो रहा है या उससे २ एगल्ले श्रोर दूसरी चीजें बनाई जा रही हैं?

SHRI ANNASAHEB P. SHINDE: 1 do not know. There is shortage of milk in the country as I said earlier. I have no immediate answers to many of these diffi-Everything will depend upon production and to what extent we are in a position to meet the gap between de--- estence bac bacm A 1.

ment

[Shri Annasaheb P. Shinde]

information. If the hon, lady Member has any specific information and if she gives it to me, I will find out whether it is taking place. The probability seems to be less as far as milk smuggling is concerned.

As far as skimmed milk powder is concerned, for baby food manufacture it is required. The hon, lady Member made a statement that considerable quantity of skimmed milk powder is sold in the black market. I have no information on this point. Skimmed milk powder is imported in this country and it is mainly used by and handed over to, our organised dairy sector and the same is given to the public after the manufacture. Instead of contradicting the hon lady Member, I would request her-I know her sincerity-to give me some specific case and then we will probably look into the matter.

We are quite aware that baby food is a very important item particularly for our infants in the country where the mothers are not able to feed them properly. Again as I said earlier we in the Government are aware of it. The Ministry of Industrial Development is in charge of it and they are interested in developing this industry. A number of Letters of Intent are issued to new parties. It is not a question of installed capacity. It is realiv a question of raw materials available in adequate quantities.

SHRI ANNASAHEB P. SHINDE: The Government would like to take proper sters and encourage more production of baby food in times to come.

श्रीमती लक्ष्मी कमारी चंडावत: मैंने दो सवाल पछे थे। प्रोडक्ट दूध का होता है, कडेंस्ड मिल्क और क्वालिटी डिक्स को, अगर दुध की कभी है तो उनको रोकते क्यों नहीं। इसी तरह से रसगल्ला और आईसकीम पर रोक क्यों नहीं लगाते ?

SHRI ANNASAHEB P. SHINDE: Sir in Delhi, there is a ban at the moment on a number of milk products and it is for preserving milk and making it availcestion is concerned. I will pass it on to the Industrial Development Ministry and they will examine it and see to what extent it would be feasible and whether it will benefit the consumers I will pass it on to the Ministry of Industrial Develop-

to a matter of urgent

public importance

श्रीमती लक्ष्मी कुगारी चूंडावत : पास आन नही, बच्धे भूखे मर ख़े हैं।

SHRI NIREN GHOSH (West Lengal): Sir, I dispute the statement of the honourable Minister that drought has brought about this shortage of milk and baby food recause droughts were there before also and no such thing happened at that time. Eo, why are you bringing forth this arsument? This is what I cannot follow. The babyfood has disappeared from the market and it is so for more than a year or at least in Calcutta this is my experience and there is intense price hike in this and there is blackmarketing also. Therethe auestion is whether vou will commandeer the entire stocks because this s a vital product for the growth and nourishment of the children, what you call, the future generation. Whether you care for them or not I do not know and r seems that you do not care at all. So. this is the first question. Why are vou allowing them abnormal profits? Even if your statement is correct that droughts have brought about this which I dispute. this has never been the case before. But this time you are bringing in this question.

Now, I come to the question of bread even in the ration shops there has been a substantial increase in the price of wheat and this has been done by the Government itself. You have surrendered to the wheat lobby all along the line. The FICCI says that it should be Rs. 85 per guintal and you have fixed it at Rs. 105 per quintal. The entire Opposition and even some members from your own party demanded that the entire marketable surplus be taken over at a reasonable price and be distributed to the neople. But, instead of doing that, you have completely surrendered to the traders also and you are depending on them. It is, therefore, natural that the foodgrains will disappear and they will make abnormal profits. You have pumped out thousands of mines and their are making abnormal

profits and perhaps you will be pumping out more and the entire planning can go awry even on this single item. I would like to know whether it is not a fact that after the presentation of the Budget the Planning Commission appointed an All-India Consumer Society and whether it is not a fact that they have found that within two months, not even two months but only in one-and-a-half months the prices of the essential commodities including wheat and bread and other things have gone up by 50 per cent to 70 per cent. That being the case, I ask you whether you will or not reverse that policy even now, even at this late stage, and commandeer the entire stocks and make them available to the people through the public distribution channels. You vourself are contributing to the price hike and the inflationary situation by every single step that you are taking and you have seen to it that the prices rise. This is what you are doing. t would like to have specific answers to the questions I have raised. Then Sir, I will come to the railway issue and we shall take it up later.

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Calling Attention

SHRI ANNASAHEB P. SHINDE: Sir. Shri Niren Ghosh, all for my friend. issues are very simple and he has very easy solution for everything and I have nothing to say against him because he has the right to hold his own views. Then Sir, I would not like to discuss the general policy with regard to wheat because that is not really relevant to the present issue. The one point that he has raised is about the prices, the increase in prices. It is true that Government itself has raised the issue price of wheat. Forwheat was being issued at 90 kilo; now the issue price is paise per Rs. 1.25 to State Government and wholesalers. For retailers, it is still higher. So to that extent, increase has taken place We knew that this price increase is likely to have a very adverse effect and would cause hardship; we were aware of that But I don't think there was any way out for the Government . . .

SHRI NIREN GHOSH: No way out? .

ANNASAHEB P. SHINDE · SHRI Ultimately, cheap foodgrain is no solution; it would have adversely affected the production. This price increase had to be there because of two reasons. First of all. in order to give remunerative price to the producers . . .

to a matter of urgent

public importance

SHRI NIREN GHOSH: But has the peasant ever got this price?

ANNASAHEB P. SHRI SHINDE: Then, a heavy subsidy leads to a number of distortions in the economy. Therefore, with the best of intentions, this decision has been taken. These are larger issues and you can take advantage of some other opportunity to discuss this.

Then, Sir, he made a statement, how the milk production is affected? Sir, he is a knowledgeable person. He knows that because of drought, milk production is adversely affected. There was drought in certain parts of the country . . .

SHRI NIREN GHOSH: Droughts were there before also . .

SHRI ANNASAHEB P. SHINDE: Actually, if you look into the details, you will find that in this country per head milk availability is not quite satisfactory; decrease is taking place. When there is drought, milk shortages are there. And unless we modernize our animal husbandry, we cannot have any increased level. Our productivity is so low. Most of the useless cattle. It is a subject cattle are matter for discussion. It is so because of the rate of pregnancy. If the health of the cattle is not good, there can be low rate of pregnancy. Sir, some very rich areas of cattle, like Rajasthan, Gujarat and a number of other areas were very badly affected by drought and, therefore, milk production was affected. Therefore, there was milk shortage. So my statement stand . . .

SHRI NIREN GHOSH: I also asked about the baby food.

SHRI ANNASAHEB P. SHINDE: As far as baby food manufacture is concerned, some aspects of it are dealt with by the Ministry of Industrial Development. According to whatever information I have, they were given a price rise 1973, to the tune of 9 per March, cent, and thereafter actually the prices of of the raw materials eđ from 21 to 30 per cent. The

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[Shri Annasaheb P. Shinde]
price increase was not given. There
was a diversification of their production. Recently, the Cost Accounting
Branch of the Ministry of Industrial Development have started examining this
question, and they are likely to take
some decision. But I do not think in the
case of such a commodity, complete takeover is a proper solution of the problem.

MR. DEPUTY CHAIRMAN: Mr. Nawal Kishore.

भी नवल किशोर (उत्तर प्रदेश): श्रीमन, मुझ को बड़ा ताज्जुब है श्रीर मैं यह मानता हूं कि श्री शिन्दे बड़े इन्नोसेंट हैं, लेकिन उन के इग्नोरेंट होने की बात समझ में नहीं ग्रायी। उन्होंने माथुर साहब से कहा कि वे चलने के लिए तैयार हैं, मैं कहना चाहता हूं कि वह सिर्फ नार्थ एवेन्यू में चले भ्रायें, ग्रीर कहीं न जायें ग्रीर वहां देखें कि स्थिति क्या है। हालत यह है 75 पैसे से उस का दाम 90 पैसे हो गया, 95 पैसे हो गया, स्रोवर नाइट 20 पैसे ज्यादा हो गया ग्रीर उस के बाद भी डबल रोटी नसीब नहीं होती यह फैक्ट है और यह कहना कि तीसरे हफ्ते के पहले नहीं हुआ, सही नहीं है।

दूसरी बात, हमारी सविता बहिन जी चली गयीं। उन का एक सुपर बाजार है। श्रीमन्, सुपर बाजार में न तो विस्कुट नसीब होता है ग्रीर न कोई ग्रीर चीज नसीब होती है।

इस समय मुझे उनकी एक बात मुनकर बड़ा ताज्जुब हुआ कि दूध की कमी इमलिए हो गई कि गुजरात राज्य में सूखा पड़ गया पर मंत्री जी मवाल सिर्फ दिल्ली का है, दिल्ली को दूध की सम्लाई का है, यहां तो सूखा नही पड़ा है फिर यहां दूध की कमी क्यों हो गई। दूसरी तरफ श्री दी० पी० मौर्य, जो कि ग्रापके कुलीय हैं श्रीर स्टेट मिनस्टर है, उन्होंने कहा कि दूध

के दाम दुगुने होने बाले हैं, सैन्ट परसैन्ट कीमत बढ़ जाएगी दूध की, मैं यह सोचता हूं कि यह जो माखौल है यह क्यों है। उन्होंने कहा कि जबतक एनिमल हसबैंडरी मोड़नाइज नहीं होगी तबतक दूध नहीं बढ़गा। यह मोड़नाइज क्या 100 सालों मे होगी। अधादी मिले 22 साल हो गए, क्या आप 22 साल में भी मोड़नाइज नहीं कर सके।

इधर और देखें कि साबुन गायब, पता
नहीं आप इस्तेमाल करते हैं या नहीं,
लाइफ ब्राय और सन्-लाइट बगेरा सब
गायव। यही नहीं यहां तो हर चीज
गायब। मिस्टर बहल जो आपके सिविल
सप्लाई डिपार्टमेन्ट की इंचार्ज हैं वह
किसी चीज का इंतजाम नही कर सकते।
दिल्ली के अन्दर देसी घी तो बहुत दूर
की चीज है। यह तो केवल एक देखने
की चीज ही रह गई है।

दूसरी चीज यह है कि भ्राज भ्राप देख रहे है कि यहां से डबल रोटी भी गायब हो गई है। मैं यह कि स्थिति काफी गम्मीर चाहता हूं यह कोई समय ग्रादान-प्रदान का है। नहीं कि हमने सवाल पुछा ग्रौर ग्रापने उसका जवाब दे दिया ग्रौर जिम्मेदारी खत्म हो गई। मैं यह कहता हं कि जबतक आपके हाथ में गवर्नमेन्ट है तबतक आपकी जिम्मेदारी है। चीजों को भ्रापको देखना चाहिए। यह जो कीमते बढ़ रही है यह किस की जिम्मेदारी है। एक तरफ तो कीमतें बढ़ रही हैं ब्रौर दूसरीतरफ इसी के लिए गुजरात, बिहार ग्रौर हिन्द्स्तान के दूसरे हिस्सों में एजिटेशन हो रहे है।

मैं सिर्फ यह कहना चाहना हूं जिये साहब, श्रापको मेरी दाबन है। मैं पारको श्रीर कुछ नहीं तो एक कप चाय तो देही सकता हूं। मनतीय सदस्य. पाऊडर मिल्क की।

श्री नवल किशोरः शिन्दे साहब ग्रापको मेरी दावत है। ग्राप नार्थ एवेन्यू पर मेरे मकान पर ग्राइए, 7-8 बजे सुबह के समय। फिर देखें कोई डबल रोटी नसीब होती है या नहीं। यह बड़े ताज्जुब की बात है कि ग्रापकी केपेसटी प्रोडंक्शन की उतनी ही है फिर भी शाटेंज इस डबलरोटी की हो रही है। मैं चाहता हूं बड़ी संजीदगी से इन बातों पर श्राप विचार करे।

SHRI ANNASAHEB P. SHINDE: Sir, even some of our senior colleagues misunderstand. When I referred to drought and milk production getting affected, I was not taiking about the Delhi milk supply position. What is under discussion is the supply of baby food which is manuractured all over the country and I was speaking in the national context. I was not discussing about the dairy supplies from the Delhi Milk Scheme. Sir, I do not know why the hon. Member should nave misunderstood this.

Actually, the baby food manufacturing units are located all over the country. There was a general fall in the availability of milk which was to the extent of 50%, and it has led to less quantity or less output of baby food. If the hon, Member holds the view that drought does not affect animal husbandry and it has nothing to do with fodder, he has a right to hold his own view and I have nothing to say.

About the shortage of bread in Delhi. what I said was that I was prepared to go out with Shri Mathur Ji and if there was any shortage, it would help me to understand the position. Sir, as I said, I am making the statement on the basis of information given to me by the Delhi Administration. I also made the point that there is price control in Delhi on D.I R. and outside oread under there is no price control. A bread of 400 grams which is sold in Delhi for 90 paise is much costlier outside Delhi. So, large quantities of bread which are manufactured here are going out of Delhi. Naturally, it is not feasible to put a restriction on this because after all it is our own people who are consuming it. What I was trying to explain is that as far as Delhi is concerned, the production is adequate to meet Delhi's requirements. In the third week of April, some shortage was noticed because of some policy change, price structure, etc. If the hon. Member brings to my notice any area in which the shortage persists, we shall take steps to improve the position.

शी रबी राय (उडीसा): उपाध्यक्ष महोदय, मैं सबी महोदय से कहना चाहता हू कि ड़ाट के पहले भी बेबी फूड का स्रभाव था। मैं मंत्री महोदय से जानना चाहता हूं कि सरकारी क्षेत्र में डबल रोटी की कोई वेकरी है। यदि हां, तो इसका उत्पादन कितना हुआ और गैर सरकारी क्षेत्र में कितना? दूसरे इसका लागत खर्च कितना पड़ता है श्रीर बिकी खर्च कितना? में यह भी जानना चाहता हूं बेबी फूड के सिलसिले में कि इनके सामने क्या कोई इस तरह का कार्यक्रम है कि डेरी फार्म की तादाद बढ़ाई जाए लाकि जो बेबी फूड की तंगी आती है उसकी दूर किया जा सके?

SHRI ANNASAHEB P. SHINDE. As tar as production is concerned, actually there are three organized bakeries. One is the Britannia Biscuit Co. Ltd. Their capacity was 23,328 tonnes in 1973 and the production was 21,107 tonnes. The second one is the Modern Bakery, which is a public sector undertaking. Its capacity was 3,600 tonnes and the production was 5,237 tonnes. And the third one is M/s. S. P. Virmani & Co. Their capacity was 1,000 tonnes and the production was 1400 tonnes. As far as the break-up of the cost is concerned. I have some figures of the public sector unit, the Modern Bakery. The price fixed at the moment is 90 paise. And actually the cost of production comes to 91 paise. That means, they are selling at a loss. Maida costs 46.5 paise; sugar, fat, vitamin and other things cost 18 paise wrapper costs 9 paise. So, the raw materials cost 73.5 paise. Labour and over-head charges come to 17.5 paise So, it comes to 91 paise while the selling price is 90 paise.

श्री रबों रायः डेरी का भी कोई मास्टर प्लान ग्रापके यहां था।

SHRI ANNASAHEB P. SHINDE: This is not a question regarding dairy. But there is some plan. It would depend on the availability of raw materials, that means, increased milk supply.

SHRI BIPINPAL DAS (Assam): Sn, who is responsible for this situation regarding the baby food?...

SHRI NIREN GHOSH: Your Govern ment.

SHRI BIPINPAL DAS: If you go to the trader, he says that the distributor is responsible. If you go to a distributor, he blames the manufacturer, and the manufacturer blames the Government and so on and so forth. The trader blames the distributor, the distributor blames the manufacturer, and the manufacturer blames the Government.

SHRI BHUPESH GUPTA (West Bengal): And the Government blames whom?

SHRI BIPINPAL DAS: So, I really do not know as to what is actually happening. One interesting fact is that when one particular Press correspondent approached some of the manufacturers and distributors. . .

SHRI BHUPESH GUPTA: At the moment, the Government is blaming the cow.

SHRI BIPINPAL DAS: The distributor, the manufacturers and the say and claim that there is one section of high officials in our Administration or highly placed people or their wives who bother these people by telephoning to them, and that they corner the stocks of whatever is there. I want the hon. Minister to tell us the truth, if he knows it. If he does not know, he should find out as to how far this allegation is true. This allegation has appeared in the Press that there is one section of highly placed people-may be, it also includes politicians like us and I do not know-but, mainly, highly placed officials and their wives. who bother these distributors by telephoning to them, and corner the stocks.

thereby depriving the poor people of the baby food. Another allegation is that a lot of this baby food goes towards the production of rasgullas because it is said that rasgulla gets a very good when it is made out of baby food. So, I from the hon. Minister want to know whether baby-food is being cornered by an influential section of our citizens and that it is being diverted towards the production of rasgullas and sweetmeat. that the reason why there is short supply of baby food and the poor people and the middle-class people are suffering for want of this? Or, is there some defect in mechanism of the whole policy, the distribution policy and so on and so forth?

SHRI ANNASAHEB P. SHINDE: Sir when there is a gap between demand and supply. I am not prepared to make a statement that malpractices may not be taking place because there are various types of people in the country and in the population. Therefore, it would be very bold on my part to make a statement that nothing wrong is happening when shortages are there. But, I may inform my hon colleague that, first of all, there is some sort of informal distribution control and informal control of prices also.

Sir, what is being done now in Delhi-I cannot say that it is hundred per cent ioolproof—is that baby food is supplied through pharmaceutical shops. that means through those shops which sell medicines. According to the practice now adopted one customer is being given only one tin at a time and this tin is also opened by the shopkeeper in the presence of the customer so that once it is opened it cannot be sold in the black-market. If packed tins are sold, there is every likelihood that a person may manage to send a number of people to a dealer and draw many baby food tins thereby cornering them and re-selling them. It is for this reason that the tins are opened in the presence of the customer so that they again sold in the cannot be Those are some of the steps which are being taken.

As far as the basic policies are concerned, there is no lack of installed capacity. As I said earlier, even now letters of intent are being issued. The main diffi-

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culty is about the non-availability of raw materials. About the pricing policy also there was some difficulty when the prices of raw materials went up. As there was price control on baby food items, the manufacturers were required to sell at a particular price and that must have entailed some loss to them. But, now the Government has rectified the position. By examining the position now and then all necessary steps are being taken. But, ultimately the problem can be solved only by increasing production and I do not think there are any short-cuts or other solutions to this problem.

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI Z. R. ANSARI): Sir, 1 move:

"That in pursuance of clause (c) of sub-section 3 of section 4 of the Central Silk Board Act, 1948 (61 of 1948), this House do proceed to elect, in such manner as the Chairman may direct, one member from among the members of the House to be a member of the Central Silk Board."

The question was put and the motion was adopted.

SHRI G. LAKSHMANAN (Tamil Nadu): Sir, with regard to the distribution of baby food, I have got a small suggestion to make for the consideration of the Minister.

MOTION FOR ELECTION TO THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

At the moment, distribution is through agents who are giving it to smaller distributors. They have got bename distributors and they are not actual shopowners or anything like that. These people from the company are straightaway giving it to them. If you call for the list, you will see that many of them are not even shop-owners. Therefore, I would suggest that distribution of baby food should be handed over to the State Governments. These agents and manufacturers of baby tood should straightaway hand over their stocks to the State Governments and the Governments through their own State machinery or co-operative societies or Civil Supplies Department should distribute it to the consumers. Then alone there will not be any black-marketing in baby food. This suggestion is for the consideration of the Food Minister. I would like to know his reaction to this suggestion.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL. (SHRI RAM NIWAS MIRDHA): SIR, I move:

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do elect three members of the Committee on the Welfare of the Scheduled Castes and led Tribes in the vacancies caused by the retirement of Shri N. P. Chaudhari, Shri Sundarmani Patel and Miss Saroj Purshottam Khaparde from the membeiship of the Rajya Sabha on the 2nd 1974, and April. resolves that this House do proceed to elect, in accordance with the system of proportional representation by means of the single transferable, three members from among the members of the House to the said Committee to fill the vacancies."

SHRI ANNASAHEB P. SHINDE: Sir, we shall examine the suggestion of the hon. Member. But, I do not think that this will provide any easy solution if the distribution of baby food is entrusted to some civil servants or that the Government is asked to look after it. Whether it can really provide a solution to the problem, I do not know. But, we will examine this suggestion of the hon. Member.

The question was put and the motion was adopted. --